


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/56/ (IB)/2017
NAME OF THE PETITIONER(S) : GRAUER & WEIL INDIA LTD
NAME OF THE RESPONDENT(S) : TECH MEGA GROUP INTERNATIONAL PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	AR. RAMANATHAN	Counsel for Petitioner	

ORDER

Counsel for petitioner present and submitted that the notice sent to the respondent for their appearance returned unserved. He sought time for his submissions. Time extended at request. Put up on 28.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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